

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 20

Dated: Guwahati, the 30th March, 2022

The Gauhati High Court has been pleased to accept, in principle, the remuneration structure notified by the Assam State Legal Services Authority (ASLSA) for the panel lawyers, for payment of remuneration to Learned Amicus Curiae of the Gauhati High Court, Guwahati. The fee structure will, however, be subject to enhancement of fee of panel lawyers, if any, made by ASLSA, from time to time.

This notification shall come into force with immediate effect.

By order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC.III-59/1992/1260-1278/G dated 30th March, 2022.

Copy to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Janata Bhawan, Dispur, Guwahati.
2. The Registrar (Administration/Vigilance/Judicial/Establishment), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
4. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.
5. The Secretary (Gauhati High Court Legal Services Committee), Gauhati High Court, Guwahati. Guwahati.
6. The District & Sessions Judge,
Baksa / Barpeta / Bongaigaon / Cachar / Chirang / Charaideo / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup / Kamrup (Metro) / Karbi Anglong / Karimganj / Kokrajhar / Lakhimpur / Morigaon / Nalbari / Nagaon / Sivasagar / Sonitpur / South Salmara-Mankachar / Tinsukia / Udalguri.
7. The Member Secretary, Assam State Legal Services Authority, Adjacent to Gauhati High Court, New Block, M.G. Road, Panbazar, Guwahati.
8. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
9. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
10. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
11. The Joint Registrar (_____), Gauhati High Court, Guwahati.

(Contd.)

12. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
13. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
14. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
15. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
16. The P.S. to Hon'ble Mr. / Mrs. Justice _____, Gauhati High Court, Guwahati.
17. The A.O. (Judicial), _____ Section, Gauhati High Court, Guwahati.
18. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
19. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
20. The Gauhati High Court Notice Board, (Old Block & New Block).

12. A. Tapadar
30.03.22

REGISTRAR (JUDICIAL)

30.03.2022